

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

24. C.P. 300/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2021**

NAME OF THE PARTIES: Addnectar Solutions Pvt. Ltd

SECTION 441 OF COMPANIES ACT, 2013

ORDER

CP 300/2020

The matter is taken up through virtual hearing.

None appeared for the Petitioner despite listing the matter on board under the caption appearance/dismissal of the Petition. It appears that the petitioner is not interested in prosecuting the matter. Therefore, the above C.P. 300 of 2020 is dismissed for non-prosecution.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)